

deal with the problems of increasing productivity in Asia; and

(b) if so, the decisions taken in the conference and how far those decisions were helpful to India in particular?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) Yes, Sir. India participated in the Conference of Directors of Productivity Organisations of member countries of the Asian Productivity Organisation held at Kathmandu from 14th to 19th June

(b) The Conference took stock of the Productivity activities of the member countries of the Asian Productivity Organisation (APO) and discussed the tentative programme of APO for 1963. A summary of the important decisions taken at the Conference is given in the Annexure. The discussions at the Conference and the decisions reached will, it is hoped, help to further stimulate and supplement the productivity movement in India.

Statement laid on the Table of the House. [See Appendix 1, annexure No. 4].

Commercial Sections of Indian Embassies

***39. Shri P. R. Chakraverti:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether Government propose to have a thorough review of the set-up and functions of the Commercial sections of Indian Embassies abroad;

(b) the nature of suggestions that have been received in this connection and steps taken to study the same; and

(c) whether his Ministry has contacted the Ministry of External Affairs and the Planning Commission in formulating practical schemes in recognition of the rapidly changing conditions in the world?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) to (c). A statement is laid on the Table of the House. [See Appendix I, annexure No. 4].

Indo-U.S. Tariff Agreement

Shri Indrajit Gupta:
 Shri Mohammad Elias:
 Shri A. K. Gopalan:
 Shri Imbichibava:
 Shri Bishwanath Roy:
 Shri M. L. Dwivedi:
 *40. Shri S. C. Samanta:
 Shri B. K. Das:
 Shri Subodh Hansda:
 Shri Yaliamanda Reddy:
 Shri Dasaratha Deb:
 Shri Bibhuti Mishra:
 Shri Raghunath Singh:

Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether a new Indo-U.S. Tariff agreement has recently come into effect;

(b) if so, what are the mutual concessions agreed upon between the two countries; and

(c) to what extent, if any, the agreement will help India to divert her exports from the E.C.M. countries to the U.S. market?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) Yes, Sir.

(b) Two statements are laid on the Table of the House.

(c) The aim of the agreement is expansion of India's trade and not diversion from one market to another. [Placed in Library, See No. LT-260/62].